NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** BENGALURU.

PRESENT: SHRI RATAKONDA MURALI, DR. ASHOK KUMAR MISHRA	12.0	, v
APPLICATION NUMBER	: EP 71/10	21
PETITION NUMBER	24/16	- NA 52
NAME OF THE PETITIONER(S)	: THE KARNATA : THE KARNATA : 55 OTHERS	THEATR
NAME OF THE RESPONDENT(S)	: THE KARNATI	
UNDER SECTION	: 397/398	
S.NO. NAME(IN CAPITAL)	DESIGNATION	SIGNATURE
PHONE NUMBER	REPRESENTATION BY WHOM	

) PRADEEP R-1 to R9

ADITH NARAYAN.V.

Coursel for Pelitioner Shri Adityanarayan, Advocate, filed valakat for petitioner. Counsel for R-1 to 9 is present.

Counsel for Petitioner is directed to service notices to R-10 to 56 after collecting notices from the Registry..

Posted to 13.03.2017.

MEMBER (T)